

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 1114 OF 2024**

IN THE MATTER OF:**VARUN GULATI****...APPLICANT****VERSUS****D.P.C.C. & ORS.****...RESPONDENTS****INDEX**

N.D.O.H 23.09.2025

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RESPONDENT NO. 2/DJB

THROUGH



**PRABHSAHAY KAUR
STANDING COUNSEL, DJB**

L-24, 2nd Floor, Hauz Khas Enclave,
New Delhi-110016

Enrol No: D/737/2008

Ph: 9810158581

Email: sahayk@gmail.com

NEW DELHI
DATED: 29.05.2025

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH AT NEW DELHI
O.A. No. 1114 OF 2024

IN THE MATTER OF:

VARUN GULATI

...APPLICANT

VERSUS

D.P.C.C. & ORS.

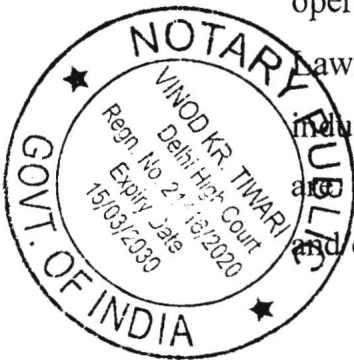
...RESPONDENTS

REPLY AFFIDAVIT ON BEHALF OF RESPONDENT NO.

2/DJB

I, Mukesh Jindal S/o Sh. R.B. Jindal, aged about 59 years, currently posted as Chief Engineer, Delhi Jal Board, Varunalaya Ph-II, Jhandewalan, New Delhi, do hereby solemnly affirm and declare as under:

1. That I am conversant with the facts of the present case based on the report pertains to DJB, Answering Respondent and as such competent to depose with respect hereto.
2. The Applicant has filed the present complaint raising concerns with respect to illegal dyeing units/industries operating in the areas of Narela, Bawana, Mayapuri and Lawrence Road in Delhi. The Applicant contends that these industries are engaged in illegal groundwater extraction and are discharging toxic untreated effluents onto open land and/or into open drains.



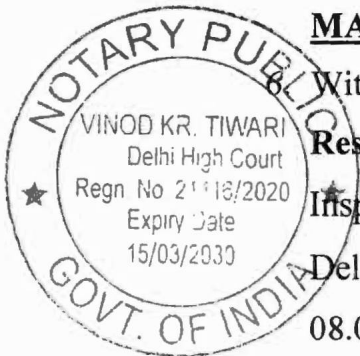
3. At the outset, it is submitted that the DJB, Answering Respondent has not issued NOC to any of the 60 dyeing units for the extraction of groundwater through bore-wells (one unit has been mentioned twice in the Memo of parties).
4. It is submitted that the DJB, Answering Respondent has conducted physical inspection of all the sites mentioned from Serial No. 4-63 by the Applicant, the details of which are enunciated here in below:

LAWRENCE ROAD

5. Conducted a Joint Inspection along with Respondent No.1/D.P.C.C., Respondent No.3/MCD, Factory Inspectors, TPDDL and Delhi Police on 14.10.2024. The Joint Inspection Team did not find any dyeing activities at these sites. Copy of the Joint Inspection Report dated 14.10.2024 is annexed and marked as **Annexure R-1**.

MAYAPURI

With respect to the sites located at Mayapuri, impleaded as **Respondent No. 42-63**(22 units), the DJB carried out Joint Inspection along with the representatives from SDM Office, Delhi Cantt. in the aforesaid units on 06.05.2025 and 08.05.2025. During the inspection, 3 illegal bore-wells were found, which had already been sealed. For the rest of the 19 sites, no illegal bore-well was found. Copy of the inspection report dated 09.05.2025 along with sealing memo's dated 20.11.2019 are annexed and marked as **Annexure R-2 (Colly.)**.



NARELA & BAWANA

7. With respect to the sites located at Narela impleaded as **Respondent No. 31-41 (11 units) and Respondent No. 7-30 (23 units as one units has been mentioned twice)**, it is submitted that the DJB, Answering Respondent conducted an inspection at the sites on 4.03.2025 and it was found that 11 units have been operating with illegal borewells. A list of these 11 units was sent to SDM, Narela for taking further necessary action vide letters dated 5.03.2025 and 14.05.2025. Copy of Letter dated 05.03.2025 and 14.05.2025 sent to SDM, Narela are annexed and marked as **Annexure R-3 (Colly.)**
8. That it is further submitted that the water and sewage distribution network in Narela and Bawana Industrial Areas are provided and maintained by the DSIIDC. The field officers tried to carry out further inspection to check if any effluent is being discharged in the sewer line or through any other means, however were not permitted to by the factory owners, stating that as DJB has no role to play in the water or sewage network in the area, any further inspection can only be conducted by the DSIIDC. The report dated 18.05.2025 of concerned Executive Engineer DJB, EE(D)-032 is annexed and marked as **Annexure R-4.**



9. That the Deponent reserves the right of the Answering Respondent to file such other further affidavits that may be required in the course of the adjudication of the present case or as directed by this Hon'ble Tribunal.

10. The Answering Respondent undertakes to abide by any further orders of this Hon'ble Tribunal in this regard

DEPONENT
CHIEF ENGINEER (WEST)
DELHI JAL BOARD
Govt. of NCT of Delhi, Varunalaya Phase-II
Karol Bagh, New Delhi-110005

VERIFICATION

Verified at Delhi on this 21 MAY 2025 day of May 2025
contents of the above affidavit are true and correct to my knowledge in my official capacity and on the basis of official records. Nothing material has been concealed therefrom.

I identify the Deponent who has signed/put thumb impression in my presence



DEPONENT
CHIEF ENGINEER (WEST)
DELHI JAL BOARD
Govt. of NCT of Delhi, Varunalaya Phase-II
Karol Bagh, New Delhi-110005

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE DEPONENT EXECUTANT WHO IS SEEMED PERFECTLY TO UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

IDENTIFY THE EXECUTANT/DEPONENT WHO HAS SIGNED IN MY PRESENCE
VINOD KUMAR TIWARI, Advocate, Reg No. 21416/2020
NOTARY PUBLIC, NEW DELHI

21 MAY 2025

ANNEXURE R-1

Subject: -

Inspection report of Impermissible Industrial units including illegal water polluting units specially Jeans Dyeing Industries and Electroplating Units running in confirming area in pursuance of Office Order No. F. No. DPCC-L013/19/2024-CMC-3/2584-87 dated 03.10.2024 & D. No. 824/AC/MCD/KPZ/2024 dated 09.10.2024.

14/10

S. No.	Particulars	Details
1.	Date of Inspection	14/10/2024
2.	Name of Owner/ Occupier of the unit	Owner/Occupier
3.	Unit address/ location	B-64 Ground floor Lawrence Road Ind. Area.
4.	Electricity CA No.	—
5.	DJB Connection No.	—
6.	Activity found	No Jeans dyeing activity found
7.	Ward No.	63
8.	Remarks, if any.	Vacant

1. Sh. Himanshu Kandpal (JE)- DJB Himanshu
14/10/2024
2. Sh. Prashant Gaurav (JE) - DPCC Prashant
14/10/2024
3. Sh. Lalit Kumar Parashar - L.I (W-63)/KPZ Lalit
14/10/24
4. Sh. Harender - L.I /KPZ Harender
14/10/2024
5. Sh. Satbir, FL - Factory (HQ) Satbir
14/10/2024
6. Sh. Satya Narayan (TO) - TPDDL Satya Narayan
14/10/24
7. Delhi Police Staff P.S. Keshav Puram Keshav Puram
14/10/24

Subject: - Inspection report of impermissible Industrial units including illegal water polluting units specially Jeans Dyeing Industries and Electroplating Units running in confirming area in pursuance of Office Order No. F. No. DPCC-L013/19/2024-CMC-3/2584-87 dated 03.10.2024 & D. No. 824/AC/MCD/KPZ/2024 dated 09.10.2024.

13/c

S. No.	Particulars	Details
1.	Date of Inspection	14/10/2024
2.	Name of Owner/ Occupier of the unit	Owner / Occupier
3.	Unit address/ location	B-51 Craftmann Lawrence I st & 2 nd floor Road Ind Area.
4.	Electricity CA No.	—
5.	DJB Connection No.	—
6.	Activity found	No Jeans dyeing activity found
7.	Ward No.	63
8.	Remarks, if any.	few washing M/C were found but not in operating condition.

1. Sh. Himanshu Kandpal (JE)- DJB Himanshu
14/10/2024
2. Sh. Prashant Gaurav (JE) - DPCC Prashant
14/10/2024
3. Sh. Lalit Kumar Parashar - L.I (W-63)/KPZ Lalit
14/10/24
4. Sh. Harender - L.I /KPZ Harender
14/10/2024
5. Sh. Satbir, FL - Factory (HQ) Satbir
14/10/2024
6. Sh. Satya Narayan (TO) - TPDDL Satya Narayan
14/10/24
7. Delhi Police Staff P.S. Keshav Puram Keshav Puram
14/10/24

Subject: - Inspection report of impermissible Industrial units including illegal water polluting units specially Jeans Dyeing Industries and Electroplating Units running in confirming area in pursuance of Office Order No. F. No. DPCC-L013/19/2024-CMC-3/2584-87 dated 03.10.2024 & D. No. 824/AC/MCD/KPZ/2024 dated 09.10.2024. 12/10

S. No.	Particulars	Details
1.	Date of Inspection	14/10/2024
2.	Name of Owner/ Occupier of the unit	Owner/ Occupier
3.	Unit address/ location	B-64 JL II nd floor Lawrence Road Jude Area
4.	Electricity CA No.	—
5.	DJB Connection No.	—
6.	Activity found	No jeans dyeing activity found
7.	Ward No.	63
8.	Remarks, if any.	few washing M/C were found but not in operating condition.

1. Sh. Himanshu Kandpal (JE)- DJB Hime
14/10/2024
2. Sh. Prashant Gaurav (JE) - DPCC Prashant
14/10/2024
3. Sh. Lalit Kumar Parashar - L.I (W-63)/KPZ Lalit
14/10/24
4. Sh. Harender - L.I /KPZ Harender
14/10/2024
5. Sh. Satbir, FL - Factory (HQ) Satbir
14/10/2024
6. Sh. Satya Narayan (TO) - TPDDL Satya
14/10/24
7. Delhi Police Staff P.S. Keshav Puram w/ Keshav
14/10/24

Survey Report by Delhi Jal Board on dated 4.7.2025 in HGT case.

S.no	Address of Unit including of Lat. and Long	Status of existing water and sewer connection	Status of borewell existing in the unit	Status of permission for the existing borewell	Remarks	Sealing Date
4	M/s Craftmann B-51 1st and 2nd floor Lawrence Road Industrial area Delhi-35 (28.6804000, 77.1494813)	Disconnected	not exists	not available	water and sewer facilities are maintained by DJB	
5	M/s Creative Mann B-54, II & III floor Lawrence Road Industrial area Delhi-110035 (28.6790181, 77.1494496)	Water and Sewer connection Exists	not exists	not available	water and sewer facilities are maintained by DJB	
6	M/s Kalsi Dry Cleaners B-54, Ground Floor Lawrence Road Industrial area Delhi-110035(28.6790181, 77.1494496)	Water and Sewer connection Exists	not exists	not available	water and sewer facilities are maintained by DJB	

EE (D) 62
DJS

AE (M)-16
DJS

JE (C)

Subject:- ATR for NGT Court matter bearing no. OA no. 1114/2024(IA no. 397/2024) in the matter of Varun Gulati (applicant) V/s DPCC and others (respondent) to be heard along with OA no. 353/2023 in the matter of Varun Gulati(applicant) vs GNCTD & others

There are 3 nos. locations given of Lawrence Road Industrial Area in this case at serial no. 4,5 and 6. Survey of these three locations has been carried out by DJB Executive Engineer, Assistant Engineer and Junior Engineer on dated 04.03.2025 (Copy of Joint inspection Report is attached herewith). No borewell was found during survey in all three locations. No ground water NOC/ permission was given by DJB.

Amr
Executive Engineer (D)-063

DJB

Amr
Assistant Engineer (D)-063

Himal
Junior Engineer(C)

193/



OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (DELHI CANTT.),
EMPLOYMENT EXCHANGE BUILDING, KIRBY PLACE, DELHI CANTT-110010

F. No. SDM/DC/NDD/2025/2528

Dated: 9/5/25

To,

The Executive Engineer
A Block UGR, Janakpuri,
New Delhi-110058

Sub: Regarding submission of field inspection report in the matter
Hon'ble NGT OA No. 114/2024 Varun Gulati Vs DPCC & Ors.

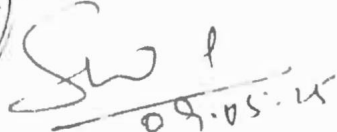
Sir,

On the subject cited and with reference to your office vide letter number
DJB EE(D)-082/2025/300 dated 25.04.2025, a team was constituted for field
inspection of 22 illegal borewells as per list provided by your respective
department.

Accordingly, Sh. Manoj Kumar (Patwari), Delhi Cantt and Sh. Arun
Kumar, J.E (DJB) were designated as members of the inspection team. They were
tasked with conducting a detailed inspection and furnishing a report regarding
the illegal borewells operating (as per list) in the Mayapuri area of Delhi. The
inspection drive was held two days, i.e 06.05.2025 and 08.05.2025.

In this regard, the team have submitted their inspection report in the office
of undersigned. As per inspection report, 03 units were already sealed. And rest
of units (illegal borewells) are not found. The details reports are attached
herewith for further necessary.




(SHIV SINGH MEENA, DANICS)
SDM (DELHI CANTT)
NEW DELHI DISTRICT

S.NO	Address of the Unit including latitude and Longitude	Status of Existing water and Sewer Connection	Status of Borewell existing in the unit	Status of permission for the existing Borewell	Remarks
42	SINGH FABR C DYEING, C-204/2, Phase 2, Mayapuri Industrial Area, Delhi. 110064. Lat 28619280.Long.77.118044	Water and Sewer connection Exists	Already Sealed	No Permission Shown	sealing memo dated 20.11.2019 attached.
43	MODERN GARMENTS, C-3/14, Phase 2, Mayapuri Industrial Area, Delhi. 110064. Lat.28.621586.Long.77.122900	Water and Sewer connection Exists	Already Sealed	No Permission Shown	sealing memo dated 25.07.2020 attached.
44	MODERN DYEING, C-/12, Phase 2, Mayapuri Industrial Area, Delhi. - 110064. Lat.28.621570.Long.77.122418	Water and Sewer connection Exists	Borewell Not found	NA	
45	SINGH FAB INC, C-177, Phase 2, Mayapuri Industrial Area Delhi - 110064. Lat.28 619607 Long.77.119390	Water Connection Cutoff, Sewer Running	Borewell Not found	NA	
46	JP DYE PRINTS, C-118, Phase 2, Mayapuri Industrial Area Delhi: - 110064. Lat.28.621235.Long.77.118029	Water and Sewer connection Exists	Borewell Not found	NA	
47	PASLEY EXPORTS, C-141, Phase 2 Mayapuri Industrial Area, Delhi: - 110064. Lat 28.621394 Long.77.117723	Water and Sewer connection Exists	Borewell Not found	NA	
48	GARKA ENTERPRISES, A 42, Phase 2, Mayapuri Industrial Area, Delhi - 110064 Lat.28.622534.Long.77.121532	Water and Sewer connection Exists	Borewell Not found	NA	
49	MA. KA ENTERPRISES, C 194, Phase 2, Mayapuri Industrial Area Delhi - 110064 Lat.28 620885 Long.77 116690	Water and Sewer connection Exists	Already Sealed	No Permission Shown	sealing memo dated 20.11.2019 attached
50	VAS DYEING PROCESS B 24 Phase 2, Mayapuri Industrial Area Delhi - 110064 Lat.28 6223640 Long 77 1191324	Water Connection Cutoff, Sewer Running	Borewell Not found	NA	No Dyeing Unit Found

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19/10/19

51	VABLE HAYER B-143/1 Phase 2, Mayapuri Industrial Area, Delhi - 110064	Water Connection Cutoff, Sewer Running	Borewell Not found	NA	
52	REALM CLOTHING, A-2/2, Phase 2, Mayapuri Industrial Area Delhi - 110064. Lat.28.620584.Long.77.121360	Water and Sewer connection Exists	Borewell Not found	NA	
53	MAS DYEING PROCESS, A-36/2, Phase 1, Mayapuri Industrial Area Delhi - 110064 Lat.28.631411.Long.77.128622	Water and Sewer connection Exists	Borewell Not found	NA	
54	SHIVA INTERNATIONAL, A-37, Phase 1, Mayapuri Industrial Area Delhi: - 110064 Lat.28.63096.Long.77.128252	Water and Sewer connection Exists	Borewell Not found	NA	
55	SK ENTERPRISES, B-116, Phase 1, Mayapuri Industrial Area Delhi. - 110064. Lat.28.625042.Long.77.125872	Water and Sewer connection Exists	No Dying unit found	NA	Building under Demolition
56	MYSTIC, C-147, Phase 2, Mayapuri Industrial Area Delhi: 110064. Lat.28.62078.Long.77.116789	Water and Sewer connection Exists	Borewell Not found	NA	
57	M&S PROCESSORS, C-192, Phase 2, Mayapuri Industrial Area, Delhi: - 110064. Lat.28.620542.Long.77.1171.54	Water and Sewer connection Exists	Borewell Not found	NA	
58	GURUNANAK PROCESSORS GI-101 1ST AND 2ND, Phase 2 Mayapuri Industrial Area Delhi: - 110064. Lat.28.615742.Long.77.117015	Water Connection Cutoff, Sewer Running	Borewell Not found	NA	
59	URBAN INC, B-81, 2nd Floor, Phase 2, Mayapuri Industrial Area, Delhi. - 110064. Lat.28.616517.Long.77.115450	Water Connection Cutoff, Sewer Running	Borewell Not found	NA	No Dying unit found
60	Jeans Dying GI-115, Top Floor, Phase 2, Mayapuri Industrial Area, Delhi - 110064 Lat.28.614490 Long.77.116220	Water Connection Cutoff, Sewer Running	Borewell Not found	NA	No Dying unit found
61	OWNER/OCCUPIER, C. 204/2, Top floor, Phase 2 Mayapuri Industrial Area, Delhi - 110064 Lat.28.619280 Long.77.118044	Water and Sewer connection Exists	Borewell Not found	NA	

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62	OWNER/ OCCUPIER, C 157, Phase 2 Mayapuri Industrial Area, Delhi:- 110064. Lat: 28.619695, Long: 77.119382	Water and Sewer connection Exists	Borewell Not found	NA
63	OWNER/ OCCUPIER, B-128, Phase 2, Mayapuri Industrial Area, Delhi:- 110064	Water Connection Cuttoff, Sewer Running	Borewell Not found	NA

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27/5/2017

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29/5/17

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187/C



**GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (DELHI CANT.),
NEW DELHI DISTRICT
12/1 JAM NAGAR HOUSE, SHAHJAHAN ROAD, NEW DELHI-110011**

F.No. SDM/D.CANTT./BW/2019/1

DATE:- 2.11.19

**SEALING ORDER
(BOREWELL/TUBE WELL)**

During a field inspection on 2.11.19 alongwith Tehsildar/ Naib Tehsildar, it was found that a borewell/ tube well for domestic/ commercial/ industrial use was under process of installation/ construction at the premises Ma. J. Singh, Ph. 11, New Delhi

The owner/ occupier of the premises was asked to show the permission of the competent authority for installation/ construction of the bore well/ tube well, however, he failed to do so.

The construction/ installation of the abovesaid bore well/ tube well without prior permission of the competent authority is in violation of the directions of the Hon'ble Lt. Governor of Delhi issued vide order No. F8(348)/EA/Env/09/14433-14451 dated 30-31.03.2009 under Section 5 of the Environment Protection Act, 1986.

In view of the above, therefore, the bore well/ tube well at the above said premises of Sh./Smt. M/s. Ma. J. Singh is hereby sealed immediate.

Further penal action under the provisions of the Section 15 of Environment Protection Act, 1986 may also initiated against the violator

[Signature]
Assistant collector Gr-I/SDM
Sub Division (Delhi Cantt.)
New Delhi District

To, Ma. J. Singh
Ph. 11, New Delhi

F.No. SDM/D.CANTT./BW/2019/1

DATE:- 2.11.19

Copy to the Executive Engineer Ma. J. Singh, Delhi for information and necessary action as per law.

[Signature]
Assistant collector Gr-I/SDM
Sub Division (Delhi Cantt.)
New Delhi District

185/4



GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (DELHI CANT.),
NEW DELHI DISTRICT
12/1 JAM NAGAR HOUSE, SHAHJAHAN ROAD, NEW DELHI-110011

F.No. SDM/D.CANTT./BW/2019/30

DATE:-

SEALING ORDER
(BOREWELL/TUBE WELL)

During a field inspection on 20/11/11 alongwith Tehsildar/ Naib Tehsildar, I found that a borewell/ tube well for domestic/ commercial/ industrial use was under process of installation/ construction at the premises Singh's Industrial Area Ph II

The owner/ occupier of the premises was asked to show the permission of the competent authority for installation/ construction of the bore well/ tube well, however, he failed to do so.

The construction/ installation of the abovesaid bore well/ tube well without prior permission of the competent authority is in violation of the directions of the Hon'ble Lt. Governor of Delhi, order No. F8(348)/EA/Env/09/14433-14451 dated 30-31.03.2009 under Section 5 of the Environment Protection Act, 1986.

In view of the above, therefore, the bore well/ tube well at the above said premises is hereby sealed immediately by Sd/- M.S. P. Singh

Further penal action under the provisions of the Section 15 of Environment Protection Act, 1986 may also be initiated against the violator.



[Signature]
Assistant collector Gr-I/SDM
Sub Division (Delhi Cantt.)
New Delhi District

[Handwritten notes]

F.No. SDM/D.CANTT./BW/2019/30

DATE:-

Copy to the Executive Engineer,
action as per law

Assistant collector Gr-I/SDM
Sub Division (Delhi Cantt.)
New Delhi District

OFFICE OF THE SUB-DIVISIONAL MAGISTRATE (DELHI
CANTT), EMPLOYMENT EXCHANGE BUILDING, KIRBY
PLACE, DELHI CANTT 110010

F No. SDM/DC/NDD/2025/2528

Dated: 9/5/25

To,

The Executive Engineer
N Block UGR, Janakpuri,
New Delhi-1110058

Sub: Regarding submission of field inspection report in the
matter Hon'ble NGT OA No. 114/2024 Varun Gulati Vs
DPCC & Ors.

Sir,

On the subject cited and with reference to your office
vide letter number DJB EE (D)- 082/2025/300 dated
25.04.2025, a team was constituted for hold inspection of
22 illegal bore wells at per list provided by your respective
department.

Accordingly, Sh. Manoj Kumar (Patwari), Delhi Cantt
and Sh. (illegible) Kumar (JDB) were designated as members
of the inspection team. They were asked with conducting a
detailed inspection and furnishing a report regarding as
illegal bore wells operating (as per list) in the Mayapuri area

of Delhi (illegible) inspection drive was held two days i.e. 06.05.2025 and 08.05.2025.

In this regard, the team have submitted their inspection report in the office undersigned. As per inspection report, 03 units were already sealed. And (illegible) of units (illegal bore wells) are not found. The details reports are attached in herewith for further necessary.

Sd/-
(SHIV SINGH MEENA, DANICS)
SDM (DELHI CANTT)
NEW DELHI DISTRICT

TRUE TYPED COPY

S No.	Address of the Unit including latitude and Longitude	Status of Existing water and Sewer Connection	Status of Bore well existing in the unit	Status of permission for the existing Bore well	Remarks
42	SINGABR CDYEING, C-204/2, Phase 2, Mayapuri Industrial Area Delhi-110064.	Water and Sewer connection exists	Already Sealed	No Permission Shown	Sealing memo dated 20.11.2019 attached
43	Modern garments, C-3/14, Phase 2, Mayapuri Industrial Area, Delhi 110064 Lat. 28.6215586 Long 77.122900	Water and Sewer connection exists	Already Sealed	No Permission Shown	Sealing memo dated 25.07.2020 attached
44.	Modern garments, C/12, Phase 2, Mayapuri Industrial Area, Delhi 110064 Lat. 28.621570 Long 77.122418	Water and Sewer connection exists	Borewell Not found	NA	
45.	SINGHFABINC, C-177, Phase 2, Mayapuri Industrial Area Delhi-110064 Lat. 28.619607 Long. 77.119390	Water and Sewer connection exists	Bore well Not found	NA	
46.	JP DYE PRINTS, C-118,	Water and	Bore well Not	NA	

	Phase 2, Mayapuri Industrial Area Delhi-110064 Lat 28.621235 Long 77.118029	Sewer connection exists	found		
47.	PASLEY EXPORTS, C-141, Phase 2 Mayapuri Industrial Area, Delhi-110064 Lat. 28.621394 Long. 77.117723	Water and Sewer connection exists	Bore well Not found	NA	
48.	GRKANT ENTERPRISES, A-42, Phase 2 Mayapuri Industrial Area 110064 Lat. 28.622534 Long 77.121532	Water and Sewer connection exists	Bore well Not found	NA	
49.	MALKA ENTERPRISES C-194 Phase 2, Mayapuri Industrial Area -110064 Lat. 28.620885 Long 77.116690	Water and Sewer connection Exists	Already Seated	No Permission shown	Sealing memo dated 20.11.2019 attached
50.	(illegible) B-24 Phase 2, Mayapuri Industrial Area Delhi 110064 Lat 28.623640 Long 77116690	Water and Sewer connection exists	Bore well Not found	NA	No Dy (illegible)
51.	MABLE HAYER B-143/1	Water and	Bore well Not	NA	

	Phase 2 Mayapuri Industrial Area, Delhi-110064	Sewer connection exists	found		
52.	RELAY CLOTHING A 2/2, Phase 2, Mayapuri Industrial Area, Delhi-110064	Water and Sewer connection exists	Bore well Not found	NA	
53.	MAS DYEING PROCESS, A-36/2, Phase 1, Mayapuri Industrial Area Delhi 110064 Lat. 28.631411 Long 77.128622	Water and Sewer connection exists	Bore well Not found	NA	
54.	SHIVA INTERNATIONAL, A-37, Phase 1, Mayapuri Industrial Area Delhi-110064 Lat. 28.63096 Long 77.128252	Water and Sewer connection exists	Bore well Not found	NA	
55.	SK ENTERPRISES, B-116, Phase 1 Mayapuri Industrial Area Delhi-110064 Lat. 28.625042 Long 77.125872	Water and Sewer connection exists	Bore well Not found	NA	
56.	MYSTIC, C-147, Phase 2 Mayapuri Industrial Area	Water and Sewer	Bore well Not found	NA	

	Delhi 110064 Lat 28.62078 Long. 77.11678	connection exists			
57.	M&S PROCESSORS, C-192, Phase 2, Mayapuri Industrial Area, Delhi 110064 Lat. 28.620542 Long 77.117154	Water and Sewer connection exists	Bore well Not found	NA	
58.	GURUNANAN PROCESSORS GI-101 1 ST AND 2 ND , Phase 2 Mayapuri Industrial Area Delhi 110064 Lat 28.615742 Long 77.117015	Water and Sewer connection exists	Bore well Not found	NA	
59.	URBAN INC, B-81 2 nd Floor, Phase 2, Mayapuri Industrial Area, Delhi 110064 Lat 28.616517 Long 77.115450	Water and Sewer connection exists	Bore well Not found	NA	No Dying (illegible)
60.	Means Dying GI-115 Top Floor, Phase 2 Mayapuri Industrial Area, Delhi 110064 Lat 28.614490 Long 77.116220	Water and Sewer connection exists	Bore well Not found	NA	No Dying (illegible)

61.	OWNER/OCCUPIER C 204/2, Top Floor Phase 2 Mayapur Industrial Area, Delhi 110064 at 28.619280 Long 77118044	Water and Sewer connection exists	Bore well Not found	NA	
62.	OWNER Occupier ER C 157 Phase 2 Mayapuri Industrial Area Delhi 110064 Lat 28.619695 Long 77.119382	Water and Sewer connection exists	Bore well Not found	NA	
63.	OWNER/OCCUPIER B- 128, Phase 2 Mayapuri Industrial, Delhi-110064	Water and Sewer connection exists	Bore well Not found	NA	

Sd/- 09.5/(illegible) Sd/- 9/5/25

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF
DELHI OFFICE OF THE SUB-DIVISIONAL MAGISGTRATE
(DLEHI CANT), NEW DELHI DISTRICT
12/1 JAM NAGAR HOUSE, SHAHJAHAN ROAD, NEW
DELHI-110011

F. No. SDM/D.CANTT./BW/2019/)

DATE (illegible)

SEALING ORDER

(BOREWELL/TUBE WELL)

During a field inspection on alongwith Tehsildar/Naib Tehsildar, it was found that a bore well/tube well for domestic/commercial/Industrial use was under process of installation construction at the premises (illegible).

The owner/occupier of the premises was asked to show the permission of the competent authority for installation/ construction of the bore well/ tube well, however, he failed to do so.

The construction/ installation of the above said bore well/ tube well without prior permission of the competent authority is in violation of the directions of the Hon'ble Lt. Governor of Delhi issued vide order No. F8 (348)/EA/Env/09/14433-14451 dated 30-31.03.2009 under Section S of the Environment Protection Act, 1986.

In view of the above, therefore, the bore well/tube well at the above said premises of Sh/Smt/M/s is hereby sealed immediate.

Further penal action under the provisions or the Section 15 of Environment Protection Act 1986 may also initiated against the violator

Sd/-
Assistant collector Gr-I/SDM
Sub Division (Delhi Cantt.)
New Delhi District

To,
(illegible)

F.No. SDM/D.CANTT./BW/2019/

DATE:

Copy to the Executive Engineer (illegible), Delhi for information and necessary action as per law.

Sd/-
Assistant Collector Gr-I/SDM
Sub Division (Delhi Cantt.)
New Delhi District

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF
DELHI OFFICE OF THE SUB-DIVISIONAL MAGISGTRATE
(DLEHI CANT), EMPLOYMENT BUILDING, (illegible) DELHI
(illegible) Dated

SEALING MEMO

(illegible) of directions issued by SDM (HQ), New Delhi
(illegible) Meeting dated 06.03.2020 regarding, sealing of
alleged bore well in (illegible) and in compliance of the
sealing vide OA No. 970/2019 in the (illegible) Nand Kumar
Vs. GNCT of Delhi of the Hon'ble National Green Tribunal
(illegible) MHENA Executive Magistrate/Tehsildar (DELHI)
(illegible) unit dated (illegible).

--- above stated persons is wholly responsible for the
protection of the and seal shall be opened/tempered without
the permission of competent (illegible).

Sd/-
(RAM RATAN ---)
EXECUTIVE MAGISTRTE (illegible)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF
DELHI OFFICE OF THE SUB-DIVISIONAL MAGISGTRATE
(DLEHI CANT), NEW DELHI DISTRICT
12/1 JAM NAGAR HOUSE, SHAHJAHAN ROAD, NEW
DELHI-110011

F. No. SDM/D.CANTT./BW/2019/3 DATE (illegible)

SEALING ORDER

(BOREWELL/TUBE WELL)

During a field inspection on 20/11/11 alongwith Tehsildar/Naib Tehsildar, it was found that a bore well/tube well for domestic/commercial/Industrial use was under process of installation construction at the premises (illegible).

The owner/occupier of the premises was asked to show the permission of the competent authority for installation/ construction of the bore well/ tube well, however, he failed to do so.

The construction/ installation of the above said bore well/ tube well without prior permission of the competent authority is in violation of the directions of the Hon'ble Lt. Governor of Delhi issued vide order No. F8

(348)/EA/Env/09/14433-14451 dated 30-31.03.2009
under Section S of the Environment Protection Act, 1986.

In view of the above, therefore, the bore well/tube well
at the above said premises of is Sh/Smt/M/s J.P. Singh is
hereby sealed immediate.

Further penal action under the provisions or the
Section 15 of Environment Protection Act 1986 may also
initiated against the violator

Sd/-
Assistant collector Gr-I/SDM
Sub Division (Delhi Cantt.)
New Delhi District

To,
(illegible)

F.No. SDM/D.CANTT./BW/2019/

DATE:

Copy to the Executive Engineer (illegible), Delhi for
information and necessary action as per law.

Sd/-
Assistant Collector Gr-I/SDM
Sub Division (Delhi Cantt.)
New Delhi District



DELHI JAL BOARD : GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (D)-032
SECTOR-15, ROHINI, DELHI-110089

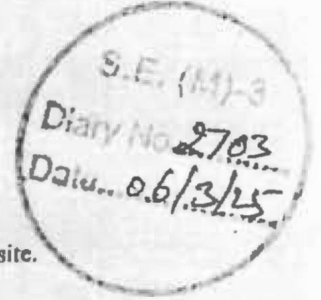


Dated:- 05/03/2025

No. DJB/EE(D)-032/2024-25/ 362
 To,

The SDM (Narela)
 Naya Bans, Iradat Nagar,
 Delhi-110086.

Subject:- Information regarding illegal Borowell.



Sir/Madam,

During inspection by the field staff it has been reported that at the below given addresses, Borwell exists at site.
 It is requested to take necessary action, if this borewell is detected as illegal.

Sr.No.	Address of Unit including of Lat. and Long.	Status of borewell	Remarks
1	Owner/Occupier N-1/16, Sec-05 Bawana Industrial area , New Delhi-39 (28.801124, 77.071998)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
2	Owner/Occupier A-6 sec-02 Bawana Industrial area , New Delhi-39 (28.80179,77.04424)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
3	Owner/Occupier N-101 & 102, Sec-05 Bawana Industrial area , New Delhi-39 (28.80376, 77.07157)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
4	Owner/Occupier N-1/96,97, Sec-05 Bawana Industrial area , New Delhi-39 (28.803305, 77.07154)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
5	Owner/Occupier C-261 Sector 2 Bawana Industrial area , New Delhi-39 (28.79418, 77.077248)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
6	Owner/Occupier E-4 Sector 5 Bawana Industrial area , New Delhi-39 (28.800089, 77.083494)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
7	Bharat Enterprises E-760, DSIIDC Narela Industrial Area Delhi-110040(28.8291840,77.1041800)	Yes	water and sewer facilities are maintained by DSIIDC Narela
8	Sonu Enterprises B-2618 DSIIDC Narela Industrial Area Delhi-110040(latt. 28.8334779, long 77.0945102)	Yes	water and sewer facilities are maintained by DSIIDC Narela
9	Pooja Enterprises I-2145, DSIIDC Narela Industrial Area Delhi-110040(28.8242910, long 77.1030920)	Yes	water and sewer facilities are maintained by DSIIDC Narela
10	Keshav processors G-1026, DSIIDC Narela Industrial Area Delhi-110040(28.8276280, long 77.1057130)	Yes	water and sewer facilities are maintained by DSIIDC Narela
11	Snow Wall F-1766, DSIIDC Narela Industrial Area Delhi-110040(LATJ 28.8300900, LONG 77.09691500)	Yes	water and sewer facilities are maintained by DSIIDC Narela

Copy to:-

1. SE(C)-3 for kind information please.
2. AE.(D)-032
3. Office copy.

Sd/-
EE(D)-031/032

[Signature]
EE(D)-031/032

Pl keep in record
EE(D) -31/032
7B

LOK PAL
 Executive Engineer (D)-32
 Delhi Jal Board



DELHI JAL BOARD 285

DELHI JAL BOARD : GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (D)-032
H-BLOCK SECTOR-15, ROHINI, DELHI-110089
Email- eem6@gmail.com



30

No. DJB/EE(D)-032/2025-26/ 395 to 397

Dated:- 14-5-25

To,

The SPM (Narela)
Naya Bans, Iradat Nagar,
Delhi-110086.

(Reminder) - I

Subject:- Information regarding illegal Borewell.

Sir/Madam,

During inspection by the field staff it has been reported that at the below given addresses. Borewell exists at site.

It is requested to take necessary action, if this borewell is detected as illegal.

Sr.No.	Address of Unit including of Lat. And Long.	Status of Borewell	Remarks
1.	Owner/Occupier N-1/16, Sec-05 Bawana Industrial area, New Delhi-39 (28.801124, 77.071998)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
2.	Owner/Occupier A-6 sec-02 Bawana Industrial area, New Delhi-39 (28.80179, 77.04424)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
3.	Owner/Occupier N-101 & 102, Sec-05 Bawana Industrial area, New Delhi-39 (28.80376, 77.07157)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
4.	Owner/Occupier N-1/96,97, Sec-05 Bawana Industrial area, New Delhi-39 (28.803305, 77.07154)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
5.	Owner/Occupier C-261 Sector 2 Bawana Industrial area, New Delhi-39 (28.79418, 77.077248)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
6.	Owner/Occupier E-4 Sector 5 Bawana Industrial area, New Delhi-39 (28.800089, 77.083494)	Yes	water and sewer facilities are maintained by DSIIDC Bawana
7.	Bharat Enterprises E-760, DSIIDC Narela Industrial Area Delhi-110040(28.8291840, 77.1041800)	Yes	water and sewer facilities are maintained by DSIIDC Narela
8.	Owner/Occupier Sohnu Enterprises B-2618 DSIIDC Narela Industrial Area Delhi-110040(latt. 28.8334779, long 77.0945102)	Yes	water and sewer facilities are maintained by DSIIDC Narela
9.	Owner/Occupier Pooja Enterprises 1-2145, DSIIDC Narela Industrial Area Delhi-110040(28.8242910, long 77.1030920)	Yes	water and sewer facilities are maintained by DSIIDC Narela
10.	Owner/Occupier Keshav processors G-1026, DSIIDC Narela Industrial Area Delhi-110040(28.8276280, long 77.1057130)	Yes	water and sewer facilities are maintained by DSIIDC Narela
11.	Owner/Occupier Snow Walt F-1766, DSIIDC Narela Industrial Area Delhi-110040(LATT 28.8300900, LONG 77.09691500)	Yes	water and sewer facilities are maintained by DSIIDC Narela

Copy to:-

1. SE(C)-3 for kind information please.
2. AE(D)-032 /JE
3. Office copy.

Sd/-

EE(D)-031/032

FF(D)-031/032



DELHI JAL BOARD: GOVT. OF N.C.T. OF DELHI
OFFICE OF THE EXECUTIVE ENGINEER (D)-032,
H-BLOCK, SECTOR-15, ROHINI, DELHI-110089.

Email: - eem7djb@gmail.com



Dated: - 18/5/2025

No DJB/EE(D)-032/2025-26/

Sub: NGT Court matter bearing no. OA 1114/2024(IA no 397/2024) in the matter of Varun Gulati (applicant) v/s DPCC and others (respondent) to be heard along with OA no 353/2023 in the matter of Varun Gulati (applicant) V/S GNCT and others.

Reference no: -DJB/EE (D) 083/2024-25/1128 dt 7/3/2025

Kindly refer to above cited subject wherein it is to inform you that a joint inspection was carried out on 4/3/2025 through JE concerned along with field staff to detect the illegal borewell in Bawana and Narela Industrial area enumerated in list from Serial no 7 to 41 (35 Units). During inspection it has found that 11 units have illegal borewell out of 35. List are enclosed herewith showing the unit with or without borewell comes under DSIIDC.

Taking note on illegal borewells letter have been sent to area SDM on 5/3/2025 and Reminder 1st on 14/5/2025 for sealing these illegal borewell positively. Copy of letters are enclosed herewith for ready reference.

Moreover as telephonically zoom meeting held on 17/5/2025 in presence of senior officers wherein as desired information about the discharging effluent either in ground through borewell or in sewer line. In this regard it is stated that Bawana and Narela industrial area comes under DSIIDC. Water and sewer distribution network maintained by DSIIDC. Therefore information about discharging effluent may be obtained from DSIIDC as no one factory owner allows DJB field staff to enter in his premises saying this DJB has no role here, on inspection was made again on 18/5/2025.

19.5.2025
EE (D) 032

LOK PAL
Executive Engineer (D)-032
Delhi Jal Board, Govt. of Delhi
Block, Sec-15, Rohini
Delhi-110089